

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 0 01.**

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 15<sup>th</sup> October, 2015.

**NOTIFICATION**

Hon'ble High Court of Himachal Pradesh has been pleased to extend the period of deputation of Shri Chirag Bhanu Singh, a member of H.P.Judicial Service in the cadre of District Judges/Additional District Judges, for a further period of one year from 10.11.2015, pursuant to letter No.F.6/2010-SCA (I) dated 6.10.2015 of Shri M.K. Hanjura, Registrar (Administration-I), Supreme Court of India, New Delhi.

**BY ORDER OF THE HON'BLE HIGH  
COURT OF HIMACHAL PRADESH**

**REGISTRAR GENERAL**

Dated: 15.10.2015.

Endst. No HHC/GAZ/14-53/74-VI- *28945-69*

Copy forwarded to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
3. The Additional Chief Secretary (Home)/the Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
4. The Registrar General / Registrar (Judicial) / Registrar (Vigilance) /Registrar (Rules) / Registrar (Administration) /Registrar (Establishment) /Central Project Coordinator, High Court of H.P., Shimla.
5. The L.R.-cum- Secretary (Law) to the Govt. of H.P., Shimla.
6. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
7. Shri Chirag Bhanu Singh, Registrar, Supreme Court of India.
8. The Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
9. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
10. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla/ Dharamshala, H.P.
11. The Director/Joint Director/Deputy Director, H.P.Judicial Academy, Shimla.
12. The Accountant General (Audit), H.P., Shimla.
13. The Accountant General, (A & E). Shimla, H.P.
14. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
15. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
16. All the Deputy Commissioners/Superintendents of Police, in, H.P.
17. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
18. All the Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters/Private Secretaries/Section Officers/ Chief Librarian/ Public Relation Officer, High Court of Himachal Pradesh, Shimla.
19. The Secretary/P.S./PAs to the Registrar General/ Registrar (Judicial)/ Registrar (Vigilance)/Registrar (Rules)/ Registrar (Administration) /Registrar (Establishment), High Court of Himachal Pradesh, Shimla.
20. The District Treasury Officer, Capital Treasury, Shimla-2.
21. The Director of Estates, H.P., Shimla-171 002.
22. Personal file of the above named officer.
23. The Central Project Coordinator of this Registry for conversion of the same into digital form on Gazette website.
24. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
25. Guard file.

  
Registrar General.